

12.00 Noon

**PAPERS LAID ON THE TABLE**

**Economic Survey, 2002-2003**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL) : Sir, I lay on the Table a copy (in English and Hindi) of the Economic Survey, 2002-2003. [Placed in Library. See No. L.T. 7044/03]

**Report (2001-2002) of the Employees Provident Fund Organisation,  
New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI VIJAY GOEL): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers :-

- (a) Forty-ninth Annual Report of the Employees Provident Fund Organisation, New Delhi, for the year 2001-2002.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above. [Placed in Library. See No. L.T. 7061/03]

**Notification of the Ministry of Consumer Affairs, Food and Public Distribution**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SUBHASH MAHARIA) : Sir, I lay on the Table, under sub-section (5) of section 45 of the Food Corporations Act, 1964, a copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution Notification No. EP.30(1)/88-Vol.IV dated the 7<sup>th</sup> January, 2003, publishing the FCI (Staff) (2<sup>nd</sup> Amendment) Regulations, 2002. [Placed in Library. See No. L.T. 7261/03]

**I. Notifications of the Ministry of Consumer Affairs, Food and Public Distribution**